

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Thursday, 22nd December, 1955

The Lok Sabha met at Eleven
of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I.)

12 NOON

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES OF FORTY-THIRD TO FORTY-SIXTH SITTINGS

Shri Altekar (North Satara): I beg to lay on the Table the minutes of the Forty-third, Forty-fourth, Forty-fifth and Forty-sixth sittings of the Committee on Private Members' Bills and Resolutions held during the Eleventh Session.

PAPERS LAID ON THE TABLE

REPORT OF U.P.S.C. FOR 1954-55 AND GOVERNMENT MEMORANDUM THEREON

The Deputy-Minister of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following papers under Article 323(1) of the Constitution:

- (1) Report of the Union Public Service Commission for the year 1954-55; and
- (2) Memorandum explaining the reasons for non-acceptance of the Commission's advice during 1954-55.

Placed in Library. See No. S-468/55]

24 L.S.D.

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:

- (1) First Statement — Eleventh Session, 1955 of Lok Sabha. [See Appendix VII, annexure No. 1].
- (2) Supplementary Statement No. IV—Tenth Session, 1955 of Lok Sabha. [See Appendix VII, annexure No. 2].
- (3) Supplementary Statement No. X—Ninth Session, 1955 of Lok Sabha. [See Appendix VII, annexure No. 3].
- (4) Supplementary Statement No. XIV—Eighth Session, 1954 of Lok Sabha. [See Appendix VII, annexure No. 4].
- (5) Supplementary Statement No. XVII—Seventh Session, 1954 of Lok Sabha. [See Appendix VII, annexure No. 5].
- (6) Supplementary Statement No. XXIV—Sixth Session, 1954 of Lok Sabha. [See Appendix VII, annexure No. 6].
- (7) Supplementary Statement No. XXIX—Fifth Session, 1953 of Lok Sabha. [See Appendix VII, annexure No. 7].
- (8) Supplementary Statement No. XXXIII—Fourth Session, 1953, Lok Sabha. [See Appendix VII, annexure No. 8].

[Shri Satya Narayan Sinha]

- (9) Supplementary Statement No. XXXIX—Third Session, 1953 of Lok Sabha. [See Appendix VII, annexure No. 9].
- (10) Supplementary Statement No. XXXVII—Second Session, 1952 of Lok Sabha. [See Appendix VII, annexure No. 10].
- (11) Supplementary Statement No. XXXV—First Session, 1952 of Lok Sabha. [See Appendix VII, annexure No. 11].

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:

- (i) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the River Boards Bill, 1955 which has been passed by the Rajya Sabha at its sitting held on the 9th December, 1955."
- (ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Inter-State Water Disputes Bill, 1955, which has been passed by Rajya Sabha at its sitting held on the 12th December, 1955."

RIVER BOARDS BILL

Secretary: Sir, I lay the River Boards Bill, 1955, as passed by Rajya Sabha, on the Table of the House.

INTER-STATE WATER DISPUTES BILL

Secretary: Sir, I lay the Inter-State Water Disputes Bill, 1955, as

passed by Rajya Sabha, on the Table of the House.

COMMITTEE ON OFFICES OF PROFIT

Pandit Thakur Das Bhargava (Gurgaon): I beg to lay on the Table a copy of the Report of the Committee on Offices of Profit.

COMMITTEE ON PETITIONS SEVENTH REPORT

Shri Raghuramaiah (Tenali): I beg to present the Seventh Report of the Committee on Petitions.

PETITION RE REPORT OF STATES REORGANISATION COMMISSION

Secretary: Sir, under Rule 179 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I have to report that a petition as per statement laid on the Table has been received relating to the Report of the States Reorganisation Commission.

Statement

Petition relating to the report of the States reorganisation Commission.

No. of Signatories	Distt. or Town	State	No. of Petition
1	Hyderabad	Hyderabad	50

CORRECTION OF ANSWER TO UNSTARRED QUESTION

The Deputy Minister of Home Affairs (Shri Datar): I would like to make a statement in order to correct the slight mistake in the reply given on the 4th August 1955 in the Lok Sabha to Shri Raghunath Singh's Unstarred Question No. 202. In reply to that question it was stated that the number of institutions opened by foreign Christian missionaries during the last few years in certain tribal areas was 204 and that this number included educational, medical and